

ITEM NO.4

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9336/2013

K.RAHEJA CORPORATION PVT. LTD. & ANR.

Appellant(s)

VERSUS

FRANKY MONTEIRO & ORS.

Respondent(s)

WITH

C.A. No. 9714/2013 (III)
C.A. No. 9717/2013 (III)
C.A. No. 9718/2013 (III)
C.A. No. 9715/2013 (III)
C.A. No. 9716/2013 (III)
C.A. No. 9711/2013 (III)
C.A. No. 9712/2013 (III)
C.A. No. 6825/2014 (III)
C.A. No. 5662/2014 (III)
C.A. No. 9713/2013 (III)
C.A. No. 9710/2013 (III)
C.A. No. 9343/2013 (III)
C.A. No. 9719/2013 (III)
C.A. No. 9698/2013 (III)

Date : 31-07-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAULCounsel for the
parties

Mr. Atmaram N. S. Nadkarni, ASG
Mr. Merusagar Samantaray, AOR
Mr. Salvador Santosh Rebello, Adv.
Ms. Lhingneivah, Adv.
Ms. Snehapravu Tendulkar, Adv.

Mr. Colin Gonsalves, Sr. Adv.
Ms. Nabila Hasan, Adv.
Ms. Jyoti Mendiratta, Adv.

Mr. Mukul Rohtagi, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Ms. Hemlata Jain, Adv.
Mr. Ankur Saigal, Adv.
Ms. Parul Shukla, Adv.
Mr. E. C. Agrawala, Adv.

Mr. A. K. Panda, Sr. Adv.
Mr. A. K. Srivastava, Adv.
Mr. M. P. Gupta, Adv.
Ms. Kirti Dua, Adv.
Mrs. Anil Katiyar, Adv.

Mr. Manu Nair, Adv.
Mr. Kuber Dewan, Adv.
Mr. S. S. Shroff, Adv.

Ms. Ruby Singh Ahuja, Adv.
Ms. Deepti Sarin, Adv.
Mr. Utsav Trivedi, Adv.
Mr. Shubham Saigal, Adv.
Mrs. Manik Karanjawala, Adv.
For M/S. Karanjawala & Co.

Ms. Liz Mathew, AOR
Mr. Ashim Sood, Adv.
Ms. Anshika Misra, Adv.
Mr. Navneet R., Adv.

Mr. Abhishek, AOR

Mr. B. Krishna Prasad, AOR

Mr. Nirnimesh Dube, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. N. L. Ganapathi, AOR

Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

CIVIL APPEAL NO. 9336 OF 2013, CIVIL APPEAL NO. 9343 OF 2013,
CIVIL APPEAL NO. 9698 OF 2013, CIVIL APPEAL NO. 9714 OF 2013,
CIVIL APPEAL NO. 9717 OF 2013, CIVIL APPEAL NO. 9718 OF 2013,
CIVIL APPEAL NO. 9715 OF 2013, CIVIL APPEAL NO. 9716 OF 2013

These appeals are disposed of in terms of the signed non-reportable Judgment.

Pending interlocutory application(s), if any, is/are disposed

of.

Rest of the matters

List in the last week of October, 2018.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR

(Signed non-reportable Judgment is placed on the file)